

IN THE SUPREME COURT OF INDIA
CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) NO. 643 OF 2015

(UNDER ARTICLE 32 OF THE CONSTITUTION OF INDIA)

WITH

INTERLOCUTORY APPLICATION NO.1

(APPLICATION FOR PERMISSION TO FILE LENGTHY LIST OF DATES)

ALL INDIA JUDGES ASSOCIATION

...PETITIONER

-VERSUS-

UNION OF INDIA & ORS.

...RESPONDENTS

OFFICE - REPORT

The Writ Petition alongwith application above-mentioned has been filed by Ms. Mayuri Raghuvanshi, Advocate on behalf of the petitioners praying herein, "directing the Respondents to constitute All India Judicial Commission in terms of the representation made by the Petitioner to Respondent No. 1 on 13/05/2015 to review the service conditions of the judicial officers of subordinate judiciary in India including but not limited to Pay Scale, Retirement Age, Pension and other emoluments".

It is submitted that I.As. in W.P.(C) No. 1022 of 1989, arising out of similar issue, is pending before the Hon'ble Court.

The Writ Petition alongwith application above-mentioned is listed before this Hon'ble Court with this Office Report.

Dated this the 11th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:-

Ms. Mayuri Raghuvanshi, Advocate

ASSISTANT REGISTRAR